

OPEN COURT

CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH

ALLAHABAD.

Allahabad this the 06th day of June 2001.

Review Application no. 36 of 1998
Original Application no. 775 of 1996

Hon'ble Mr. SKI Naqvi, Member-J.

LP Jha, S/o Shri MR Jha,
R/o 145, Nai Basti,
Jhansi.

... Applicant

C/A Shri RK Nigam

Versus

1. Union of India through General Manager,
C. Rly., Mumbai CST.
2. Chief Workshop Engineer, Central Railway,
Mumbai CST.
3. Chief Workshop Manager, Central Railway,
Jhansi.

... Respondents.

C/Rs Shri P. Mathur

Sc
...2/-

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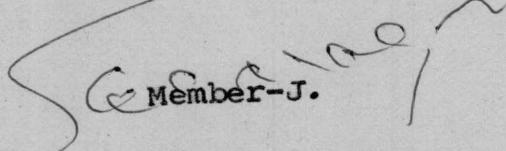
ORDER (Oral)

Hon'ble Mr. S.K.I. Naqvi, Member-J

This review petition has been preferred by the applicant in OA 775 of 1996 with the prayer that the matter be reviewed and the applicant be allowed interest on commuted value of pension as well as other pensionary benefits which has been paid with delay till date of payment w.e.f. 1.6.86. The impugned order was rendered by Hon. Shri SL Jain, the then Member (J) in the Bench on 14.9.1988. Now on his transfer from the Bench I have been nominated to decide the matter.

2. Heard Shri R.K.Nigam for the applicant and Shri P.Mathur for the respondents and perused the records.

3. The quantum of interest varies from case to case taking into consideration the facts and circumstances of the matter, I find that the interest allowed and the quantum of interest as per order in the judgment in the review and also the interest denied on commuted value of pension was found in accordance with facts of the case and there is no error apparent on facts and law which warrants any review. The review application is dismissed accordingly.


S.K.I. Naqvi
Member-J.